

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 215
32/241/ND/2019

IN THE MATTER OF:

M/s. A To Z Facilitators Pvt. Ltd.

...

Applicant

Versus

M/s. Urmilla Bhatia

...

Respondent

Under Section: 241-242

Order delivered on 27.09.2022

CORAM:

**SHRI. BACHU VENKAT BALARAM DAS,
HON'BLE MEMBER (J)**

**SHRI. L.N. GUPTA,
HON'BLE MEMBER (T)**


PRESENT:

For the Applicant : Mr. Deepak Garg Advocate,
Proxy Counsel Adv. Jaisal Baath and Adv. Subodh
Kumar Pandey

For the Respondent :

ORDER

Due to paucity of time, the matter is re-notified to 22.11.2022.


(T.S. SINGH)
COURT OFFICER